

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. D.L. Bhagwat  
COURT 28 ADD SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EX-PARTE EVIDENCE</u></b>				
1	SUMMARY CIVIL SUIT	101074/2015	Ms Orient Press Ltd Vs Centromere Biosolution Pvt ltd	Sunil C. Dubey
2	SUMMARY CIVIL SUIT	101181/2016	Jeevandeep Prakashan Pvt. Ltd. Vs Mr. Namdev Karkare	M/s. J.R. Vakil and Associates
3	SUMMARY CIVIL SUIT	100942/2018	Jeevandeep Edumedia Pvt Ltd Vs Mr. Ganesh Umarav Kadam	M/s. J. R. Vakil and Associates
4	SUMMARY CIVIL SUIT	101025/2018	M/s. Chetana Book Depot Vs Shri Sai Nava Niketan High School	SudhakarG.Lakhani
5	SUIT	102732/2017	Jeevandeep Prakashan Pvt Ltd Vs 1. Mr. Shankar Shivaji Mali 2. Blossam English School	M/s. J. R. Vakil and Associates
<b><u>FOR TAKING STEPS</u></b>				
6	SUMMARY CIVIL SUIT	100142/2014	VODAFONE INDIA LTD Vs SHAWN JOSEPH DIAS	PUNIT B ANAND
15	SUMMARY CIVIL SUIT	100143/2014	VODAFONE INDIA LTD Vs SANDEEP CHANDRAKANT CHORGE	PUNIT B ANAND
16	SUMMARY CIVIL SUIT	100872/2014	TATA AIA LIFE INSURANCE COMPANY LTD. Vs MR.SANJAYNATH TANWAR	MR.RADHESHYAM AGARWAL
17	SUMMARY CIVIL SUIT	100547/2015	Presons Creation Pvt. Ltd. Vs 1.Mahavir Creation 2.Saurabh Suresh Shah	Mr. Ramesh Jain

18 EXECUTION APPLN 100566/2016

SANGEETA SHAH

Vs

ASLAM SAIYAD MOHD. AND ORS. TILAK DEDHIA

( Main Matter SUIT/0108802/1998)

19 EXECUTION APPLN 100563/2016

MRS. SUSHIL DEDHIA

Vs

ASLAM SAIYAD MOHD

IN PERSON